

Annexure 2.2

Auditors' Certificate on Maintenance of Balance in Escrow Account/s for the Quarter / Year ending:

(to be submitted by non-bank Payment Aggregator – Online, Payment Aggregator- Physical to respective Regional Office of DPSS, RBI within a fortnight from the end of Quarter / Year)

(Amount in Rs.)

Sr. No.	Items		Comments from the Auditor/s	
1.	Name & Address of the PA			
2.	Name & Address of the Auditor			
3.	Escrow Bank Details like	(1) Escrow Account 1: Name of the Bank Branch Address Account No. (2) Escrow Account 2: Name of the Bank Branch Address Account No.		
4.	Outstanding Liability (amount due to the merchants and settled to the escrow by acquiring banks) of the entity at the beginning of the Quarter / Year		₹	
5.	Escrow account(s) balance at the beginning of the Quarter / Year		Escrow Account 1	Escrow Account 2
			₹	₹
6.	Debits to Escrow account(s) during the quarter / year		Escrow Account 1	Escrow Account 2
	a. Payments to onboarded merchants, towards sale of goods / services / investments		₹	₹
	b. Refund to be credited to the payer for the reversals of purchase transactions		₹	₹
	c. Payment to another PA or PA – CB – I who is part of the transaction flow, for ultimate settlement of funds to the merchant		₹	₹
	d. Payment to any other account (third party), on specific direction of a merchant, having physical or online presence with an annual turnover above ₹ 40 lakh or an annual export turnover of more than ₹ 5 lakh, provided the third party is the payee that interfaces with the payer for purchase / delivery of goods, services or investment products, for the underlying transaction.		₹	₹
			₹	₹
7.	Credits to Escrow account during the quarter / Year		Escrow Account 1	Escrow Account 2

	a. Receipt of funds from payers for merchants, onboarded towards purchase of goods / services / investments b. Receipt of funds from other PAs for settlement to their merchant c. Refunds thereof initiated by merchants (failed / disputed / returned / cancelled transactions) d. Pre-funding through own / merchant's funds.	₹ ₹	₹ ₹
8.	Escrow account(s) Balance at the end of the Quarter / Year	₹	₹
9.	Outstanding Liability (amount due to the merchants and settled to the escrow by acquiring banks) of the entity at the end of the quarter / year	₹	
10.	<p>The auditor shall verify the outstanding liability of the entity with the closing balance of the escrow account(s) on daily basis. Whether the escrow account(s) had sufficient balance to cover the outstanding liability of the entity at all times?</p> <p>If No,</p> <p>(i) number of days of shortfall in balance</p> <p>(ii) amount short in escrow account(s) on each of the days there was shortfall</p> <p>If yes, (i) Least amount by which escrow balance exceeded outstanding liability of the entity at EOD during the quarter.</p> <p>(ii) Date on which escrow balance exceeded outstanding liability of the entity at EOD by the least amount during the quarter.</p>		
11.	(i) Minimum balance in each of the escrow account(s) separately during the Quarter / Year (ii) Maximum balance in each of the escrow account(s) separately during the Quarter / Year		
12.	Number of merchants registered for payments with each bank separately: (i) At the beginning of Quarter / Year (ii) At the end of Quarter / Year		
13.	Transaction wise details of inter-escrow transfers to be submitted in the table given below.		

Inter-Escrow Account Transfer Details				
Sr. No.	Date	Name of the Escrow Account debited (Escrow 1 or 2)	Transaction Amount	Remarks

Other information:

a) Average time taken for payments to merchants:

b) Any other information that Auditor may like to indicate for the purpose of this certificate:

Place:

Date:

Stamp:

Signature:

Name and Designation: